

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**DHRUVI PROPERTIES PRIVATE LIMITED OPERATING AT PARAS CENTRE A,**  
**OFFICE NO 127 1<sup>ST</sup> FLOOR, TATA ROAD NO 2 , OPERA HOUSE , MUMBAI -400004**  
(Under Regulation 36A(1)of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>Dhruvi Properties Private Limited</b> CIN No U45202MH2009PTC194959 PAN No AADCD2763P
2.	Address of the registered office	Paras Centre A, Office No 127, 1 <sup>st</sup> Floor, Tata Road No 2, Opera House, Mumbai City, Mumbai , Maharashtra, India -400004
3.	URL of website	No Web site of CD
4.	Details of place where majority of fixed assets are located	Paras Centre A, Office No 127, 1 <sup>st</sup> Floor, Tata Road No 2, Opera House, Mumbai City, Mumbai , Maharashtra, India -400004
5.	Installed capacity of main products/ services	Cannot be defined.
6.	Quantity and value of main products/ services sold in last financial year	Financial Year 2022-23( Audited) Quantity- Not Applicable – Total Revenue Rs Rs 613.76 Lakhs.
7.	Number of employees/ workmen	NIL as on CIRP date
8.	Further details including last available financial statements (with schedules) of last two years, list of creditors are available at URL	Can be obtained by mailing at <a href="mailto:dhruviproperties.cirp@gmail.com">dhruviproperties.cirp@gmail.com</a>
9.	Eligibility for resolution applicant under section 25 (2) ( h) of the code is available at URL	Can be obtained by mailing at <a href="mailto:dhruviproperties.cirp@gmail.com">dhruviproperties.cirp@gmail.com</a>
10.	Last date for receipt of expression of interest	04/03/2024
11.	Date of issue of provisional list of prospective resolution applicants	14/03/2024
12.	Last date for submission of Objections to the Provisional list	19/03/2024
13.	Date of issue of Final list of Prospective resolution Applicants Matrix and request for resolution Plans to Prospective Resolution Applicants.	29/03/2024
14.	Date of issue of Information memorandum, evaluation Matrix and request for resolution Plans to Prospective Resolution Applicants.	03/04/2024
15.	Last date for submission of Resolution Plan	03/05/2024
16.	Process email id to submit Expression of Resolution Plan	<a href="mailto:dhruviproperties.cirp@gmail.com">dhruviproperties.cirp@gmail.com</a>

Note: Due to inadvertent error in publication process email id to submit the EOI is written as [cirp.rewardrealestate@gmail.com](mailto:cirp.rewardrealestate@gmail.com), another matter in which my self is currently acting as Resolution Professional therefore response to both the email id will be considered.

Date 18/02/2024  
Place: Mumbai



*Modital Pamecha*  
**Modital Pamecha**

Resolution Professional of  
Dhruvi Properties Private Limited  
IBBI/IPA-001/IP-P01231/2018-2019/12127

AFA Valid Till 25/09/2024, C-802 Padmarag , JB Nagar Andheri East Mumbai 59